

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

FARIDKOT HOUSE, NEW DELHI

CAUSE LIST (VACATION BENCH)**(IN COURT NO. 2)**Date: 27th June, 2017

Time: 10.30 A.M.

HON'BLE MR. JUSTICE DR. P. JYOTHIMANI
JUDICIAL MEMBER**HON'BLE MR. RANJAN CHATTERJEE**
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 232/2014	Krishan Kant Singh &Ors. Vs. Union of India &Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Vishwendra Verma, Adv. for Gar Mukhteshwar Nagar Palika Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Amanpreet Singh Rahi, Adv.
FOR ADMISSION			
2.	Original Application No. 390/2017	Mahesh Chandra Singhal Vs. Union of India &Anr.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
3.	Original Application No. 73/2017(CZB) and MA. No. 325/2017, MA. No. 326/2017(CZB)	Shailesh Panday Vs. Ministry of Environment & Forest & Ors.	Mr. Anand Mohan Tiwari, Adv. For Applicant
AFTER NOTICE			
4.	Original Application No. 388/2017 (MA No. 792/2017, MA No. 793/2017)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) &Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 479/2016 (M.A. No. 902/2016)	Pravesh Vs. Ministry of Environment, Forest and Climate Change &Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Ankit Verma, Adv. for R-2 to 6 Mr. Pradeep Misra, Adv. for R-7 & 8 Mr. Abhay Gupta, Adv. for R-11-15, 17-18, 21, 23, 26 & 28 Mr. Neeraj Jain, Adv. for R-16, 19 to 21, 24 & 27 Mr. S. A. Zaidi, Adv. for R-22
6.	Original Application No. 57/2017 (Earlier O.A. No. 101/2015 (CZ))	Shailendra Singh Vs. State of M.P. &Ors.	Mr. Nishant Awana, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Jatinder Srivastav, Adv. for R-2 Mr. Gautam Singh, Adv. for R-3
7.	Original Application No. 395/2017	Dairy India Private Limited Vs. Uttar Pradesh Pollution Control Board &Anr.	Mr. Anubhav Anand Aron, Adv. for Applicant Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWB

FOR HEARING

8.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs. State of Haryana &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. NarenderHooda, Sr. Adv. for R-1-3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Harshvardhan Singh Rathore, Adv. Mr. PranavaksharKapur, Adv. Mr. Pradeep Misra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
9.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. NarenderHooda, Sr. Adv. for R – 2 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
10.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. SubinSood, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. NarenderHooda, Sr. Adv. for R – 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with
11.	M.A No. 186/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Amol Chitale, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. NarenderHooda, Sr. Adv. for R – 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Ssr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
12.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8
13.	M.A No. 74/2014 & M.A No. 75/2014 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana &Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. NarenderHooda, Sr. Adv. for R-1 to 3 Mr. AnandShrivastava, Adv. for R – 4 Ms. Jasmine Damkewala, Adv.